

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:6754  
ANSWERED ON:17.05.2012  
REDUCING FINANCIAL BURDEN  
Maharaj Shri Satpal

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether any concrete scheme has been formulated to reduce the rising financial burden due to the import of petroleum in the country on the lines of China;
- (b) if so, the details thereof;
- (c) whether the Government proposes to implement pooling system to reduce the said burden; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL (SHRI R. P. N. SINGH)

(a) & (b): India is importing more than 80% of its requirement of crude oil. The price of crude oil has generally been rising in the international market. However, several measures have been taken to accelerate hydrocarbons exploration and production activities to meet the increasing demand of fuel, which include the following:-

- (i) Carving out more areas of exploration for offer under various rounds of New Exploration Licensing Policy (NELP) / Coal Bed Methane (CBM) Policy.
- (ii) Application of Enhanced Oil Recovery (EOR) / Improved Oil Recovery (IOR) techniques for increasing recovery factor from existing fields.
- (iii) Acquisition of exploration acreages and producing properties overseas to bring in equity oil.
- (iv) Substitution of oil through use of alternate/ non-conventional sources of energy such as Bio-Diesel, Ethanol-blended Petrol.

(c): No, Madam.

(d): Does not arise.